

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO. 959
TO BE ANSWERED ON. 24.07.2018

Subsidy for Electric Cars

959. SHRI R. GOPALAKRISHNAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether cash subsidy is being given for purchase of electric cars;
- (b) if so, the details thereof;
- (c) whether the said subsidy has been removed and if so, the reasons therefor;
- (d) whether the Government has alternate plans/subsidy scheme in this regard and if so, the details thereof; and
- (e) if not, the reasons therefor along with the steps taken/being taken by the Government to pursue zero emission in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) & (b): Yes, Madam. Under Demand Creation focus area of FAME India [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] Scheme of the Government, the purchaser of electric / hybrid vehicles (xEVs), including electric cars, is given an upfront reduction in purchase price by the dealer at the time of purchase of xEVs. The details of the demand incentives available for purchase of xEVs is provided at Annexure 13 of the Gazette Notification of the Scheme and as amended from time to time, which is available in the website of Department of Heavy Industry (www.dhi.nic.in).

(c): No Madam.

(d) & (e): As per the Gazette Notification of FAME India Scheme, the scheme shall be reviewed appropriately based on the outcome and experience gained in the Phase I of this scheme, which was originally for a period of 2 years commencing from 1st April 2015. The phase I of the scheme has, however, been extended till 30th September 2018. The FAME-II Scheme has, so far, not been finalized.
